

Kabaddi in Commonwealth Games

‡2457. SHRI SHREEGOPAL VYAS:

SHRI RUDRA NARAYAN PANY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to refer to answer to Unstarred Question 126 dated 19 November, 2009 given in Rajya Sabha and state:

(a) the reasons for not including the name of 'Kabaddi' in the list of Indian games included in Commonwealth Games, 2010;

(b) whether it is a fact that we have won many gold and silver medals in this sport;

(c) whether it is also a fact that this is a sport without any equipment being played in every village of the country; and

(d) whether this sport was not given proper encouragement so that it may be included?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The sports disciplines for Commonwealth Games are decided by the Commonwealth Games Federation (CGF) as per provisions of their Constitution, where ten sports are obligatory and seven sports are selected by the host city/Organising Committee from the list under optional sports. However, the Kabaddi sport does not figure in the list of sports identified by CGF under Obligatory or Optional Sports. As such, Kabaddi was not included in the disciplines of Commonwealth Games.

(b) Yes, Sir.

(c) Yes, Sir.

(d) No, Sir. Kabaddi is under Priority category of sports of the Government and is extended every support and encouragement for development and excellence as per provisions under various schemes of Government.

Vacant posts in NYK

2458. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that around 400 posts are laying vacant in Nehru Yuva Kendra (NYK) including the post of D.G. for long time as a result of which the activities of NYK is suffering and there are no organizers where new districts are created;

(b) whether in Orissa also there is no director and no district organizers in all thirty districts; and

(c) if so, the reasons therefor and when these posts are being filled up?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) NYKS has a sanctioned strength of 2027 posts out of which 432 posts including that of DG, NYKS are lying vacant at present. The activities/

‡Original notice of the question was received in Hindi.

programmes of Nehru Yuva Kendra Sangathan are being organized by effectively utilizing the available manpower. The activities of the vacant districts have been organized by the officials of adjoining districts. The additional posts for newly opened districts are yet to be sanctioned.

(b) One Zonal Director and two Deputy Directors are posted in the Zonal Office in Orissa. At present there are 16 Kendras of NYKS in the State of Orissa. Against this, 8 District Youth Coordinators and other supporting staff have been posted.

(c) Various posts meant to be filled by promotion have recently been filled up. Process of filling up vacancies meant to be filled up through direct recruitment/deputation/contract has been taken up.

Financial assistance for sports in Tamil Nadu

2459. SHRI S. ANBALAGAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any financial assistance is given by the Union Government for the development of sports and games in State of Tamil Nadu; and

(b) if so, the details thereof and the achievements made thereon, during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Government of India introduced a centrally sponsored scheme entitled "Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)" in 2008-09 for creation of basic sports infrastructure in all village and block panchayats and for conducting annual competitions at blocks, districts, States and national level across the country. The Eleventh Five Year Plan outlay for this scheme is Rs.1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10% (and the coverage will be 20% in the case of special category states including North Eastern States). The scheme is implemented through the State Governments/UTs. administrations. Financial assistance of Rs.13.82 crore was sanctioned to Tamil Nadu State during 2008-09 for creation of basic sports infrastructure in 1261 village panchayats and 38 block panchayats, out of which, Rs.5 crore and Rs.1.91 crore were released in 2008-09 and 2009-10 respectively towards first installment. For conducting competitions in 385 blocks and 31 districts including at State level competition during 2009-10, an amount of Rs.2.63 crore, out of admissible amount of Rs.4.66 crore, has so far been released to Tamil Nadu. Moreover, for hosting National level PYKKA competitions at Chennai during 21-24th November, 2009, financial assistance @ Rs.3.5 lakh per discipline for five disciplines is provided to the State.

Doping by wrestlers

2460. SHRI VARINDER SINGH BAJWA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: